

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 9907/2023

(Arising out of impugned final judgment and order dated 06-08-2018 in CRA No. 2854/2010 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAKESH & ORS.

Respondent(s)

(IA No. 85568/2023 - EXEMPTION FROM FILING O.T.)

Date : 24-09-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Ms. Sakshi Kakkar, AOR
Ms. Pshephalika Srivastava, Adv.

For Respondent(s) Ms. Maheravish Rein, Adv.
Mr. Aldanish Rein, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing expedited.

(DR. NAVEEN RAWAL)
DY. REGISTRAR

(MATHEW ABRAHAM)
COURT MASTER (NSH)